NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.03/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singl 2. Hon'ble Member (T) Shri S. Vijayaraghavar

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th April, 2017, 10.30 A.M

Name of the Company Under Section		Nicco Corporation Ltd		
		14		IBC
SI. No.	Representat	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on beha of	
ľ.	Rahul	Anddy.	Nices Corporal	tion Cahul Andy
		Advocate		17/4/17.
2.	kunal 1	Banya	RP	Junal Sugl
3.	Arnab Bo	ion Mullich	Advocate of RP ORDER	fully suit

Ld. Counsels for the petitioner and the Resolution Professional are present.

Resolution Professional who is present in Court has submitted the progress report in the form of Action Taken Report.

List the matter on 10/05/2017 for further order.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)

1